

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

...

O.A.No.305 of 1996

Dated New Delhi, this 23rd day of May, 1996.

HON'BLE MR K. MUTHUKUMAR, MEMBER(A)

N. V. S. Prasada Sarma  
S/o Shri N. Rama Sessaiah  
Employed as:  
Commercial Inspector (on deputation)  
in Railway Board  
Room No.464 Rail Bhawan  
NEW DELHI-110001.

... Applicant

By Advocate: None. (Applicant in person)

versus

The General Manager (Personnel)  
S. C. Railway  
SECUNDERABAD-500 371.

... Respondent

O R D E R (Oral)

Mr K. Muthukumar, M(A)

Admit.

The matter being relatively a short one,  
is disposed of with the following order.

The applicant who was originally a Railway employee of the South Central Railway, was selected for appointment on deputation basis as Railway Sectional Officer, Hubli, South Central Railway under the administrative control of Superintendent of Police, C.B.I., Bangalore. The applicant submits that he was placed on deputation with the C.B.I. and his request for sanction of deputation allowance was


Contd...?

duly recommended by the C.B.I. vide letter dated 19.1.1995 which is annexed as Annexure A-3.

In view of the recommendations of the C.B.I. vide letter dated 19.1.195, I consider it appropriate if the following directions are given and the application is disposed of, <sup>this</sup> which would meet the ends of justice.

- (1) The applicant is directed to furnish two copies of the application to the Registry of the Tribunal, within three days from the date of receipt of a copy of this order.
- (2) The Registry is directed to forward this application alongwith a copy of this order to the respondent.
- (3) The respondent is directed to treat this application itself as a further representation by the applicant and dispose of the matter within two months from the date of receipt of a copy of application from the Registry and communicate the decision to the applicant by registered post, within three days from the date of taking such decision.

The O.A. is disposed of finally with the above observations and directions. No costs.

  
(K. Muthukumar)  
Member(A)